

living, of conjoint communicated experience. It is essentially an attitude of respect and reverence towards our fellow men.”

May we be ever mindful of this wisdom. ...*(Interruptions)*...

As we embark upon this Session, let us deliberate with purpose, cooperate with dignity, and legislate with vision—mindful always that we carry the hopes and dreams of a billion hearts.

Together, let us chart a course toward a future that fulfills the promise made in the Constitution.

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### THE PANEL OF VICE-CHAIRPERSONS

MR. CHAIRMAN: Hon. Members, I have to inform the Members that the panel of Vice-Chairmen has been reconstituted with following Members:

1. Shrimati Sunetra Ajit Pawar
2. Ms. Sushmita Dev
3. Shrimati Kiran Choudhry
4. Shrimati Sangeeta Yadav
5. Shri Ghanshyam Tiwari
6. Dr. Dinesh Sharma
7. Shri P. Wilson
8. Shri Vikramjit Singh Sahney

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### RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

MR. CHAIRMAN: Hon. Members, I have to inform that the Business Advisory Committee in its meeting held today, that is, on 3<sup>rd</sup> February, 2025, has allotted time for Government Legislative and other Business, as follows:—

<b>BUSINESS</b>	<b>TIME ALLOTTED</b>
1. Discussion on the Motion of Thanks on the President's Address.	<b>Fifteen Hours</b>
2. General Discussion on the Union Budget for the year 2025-26.	<b>Fifteen Hours</b>

2. The Committee also recommended that the House may dispense with lunch hour on all days, except on Friday, in the First Part of this Session, to complete the above Discussions.

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### REGARDING NOTICES RECEIVED UNDER RULE 267

MR. CHAIRMAN: Hon. Members, I have received nine notices under Rule 267. The notices of Shri Pramod Tiwari ...*(Interruptions)*... If you had cooperated, things would have come to this level otherwise also. For the first time, ...*(Interruptions)*... One minute, Pramodji. For the first time, obituary reference was disturbed. ...*(Interruptions)*...

**श्री दिग्विजय सिंह (मध्य प्रदेश):** सर, आपका बयान सुनकर हमें बहुत पीड़ा हुई है।

MR. CHAIRMAN: The notices of Shri Pramod Tiwari, Shrimati Sagarika Ghose, Shri Javed Ali Khan, Shri Ramji Lal Suman, Shri Digvijaya Singh and Dr. John Brittas have demanded discussion on the alleged mismanagement at the Mahakumbh Mela in Prayagraj, Uttar Pradesh. The notices of Shri Chandrakant Handore and Shri Randeep Singh Surjewala have demanded discussion on escalating incidents of disrespect towards the Constitution and Dr. B.R. Ambedkar. ...*(Interruptions)*... The notice of Shri Sandosh Kumar P has demanded discussion over discriminatory and casteist statements made by the Union Minister of State for Petroleum and Natural Gas. Hon. Members may recall my detailed ruling giving the total rationale, how issues with respect to Rule 267 have to be dealt with, on 8<sup>th</sup> December, 2022 and 19<sup>th</sup> December, 2022. On a number of occasions, for the benefit of the Members of the House, I have reiterated the same. Since these notices do not conform to the directives imparted by the Chair, the same are not admitted. ...*(Interruptions)*...

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### MATTERS RAISED WITH PERMISSION

MR. CHAIRMAN: Now, Matters raised with permission of Chair. Shri, Subhas Chandra Bose Pilli- Demand for a Comprehensive National Farm Mechanization Policy.